

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 102 OF 2016 &
IA No. 307 of 2017**

Dated: 4th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s. Hindustan Petroleum Corporation Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Manu Seshadri**

Counsel for the Respondent(s) : Mr. Sumit Kishore

ORDER

Learned counsel for respondent No.1 is stated to be unwell.

List the matter for further hearing on **08.09.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg